

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.656 of 2008

DY. COMMNR. OF COMMERCIAL TAXES (VIGIL)

Appellant(s)

VERSUS

M/S HINDUSTAN LEVER LTD.

Respondent(s)

Date : 14/01/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA  
HON'BLE MR. JUSTICE N.V. RAMANA

For Appellant(s)

Mr. Basavaprabhu S. Patil, Sr. Adv.  
Mr. V. N. Raghupathy, AOR  
Mr. Chinmay Deshpande, Adv.  
Mr. Anirudh Sanganeria, Adv.  
Mr. Amjid Maqbool, Adv.

For Respondent(s)

Mr. Harish N. Salve, Sr. Adv.  
Mr. Arvind P. Datar, Sr. Adv.  
Mr. Ravinder narain, Adv.  
Mr. Ajay Aggarwal, Adv.  
Ms. Mallika Joshi, Adv.  
Mr. Rajan Narain, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard Mr. Basavaprabhu S. Patil, learned senior  
counsel for the appellant and Mr. Harish N. Salve, learned  
senior counsel for the respondent.

Hearing concluded.

Judgment reserved.

The parties are at liberty to file written  
notes/submissions within a week hence.

Signature Not Verified

Digitally signed by  
Gulshan Kumar Arora  
Date: 2016.01.15  
12:20:56 IST  
Reason:

(Chetan Kumar)  
Court Master

(H.S. Parasher)  
Court Master